

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
First Appeal No. 7 of 2021

Smriti Pandey@ Mishra --- --- Appellant  
Versus  
Manish Mishra --- --- Respondent

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through: Video Conferencing

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For the Appellant: Mr. Ankur Anand, Advocate

04 / 06.09.2021 Learned counsel for the appellant Mr. Ankur submits that defects have already been removed and a petition for condonation of delay has also been filed in the drop box on 02.09.2021. However, the same is not on record.

2. Office is directed to place it on record.
3. Let the matter be posted in the next week under the appropriate heading.

**(Aparesh Kumar Singh, J)**

**(Anubha Rawat Choudhary, J)**

Ranjeet/